

a result of drought. Most of the people in this region live on the income from cattle. Today they have lost their chief means of livelihood.

In this situation, I would request the Central Government to declare these two taluks as drought affected areas and take immediate steps to provide relief to the people.

**(ii) Need to improve the conditions of hospitals in Delhi and open two new hospitals.**

**SHRI JAI PRAKASH AGARWAL** (Chandni Chowk) : Mr. Speaker, Sir, I want to draw the attention of the House towards inadequacy and miserable conditions of the hospitals in the Capital of India.

It has been a long time since Delhi was made the capital of the country. There was a time when its population was confined only to the walled city area of Delhi and there were few hospitals. Later, New Delhi came into existence and along with it some hospitals also. After the independence, the patients have been getting top facilities of world standard in the All India Institute of Medical Sciences. But the question arises whether these facilities are adequate.

The population of Delhi has increased manifold now, but the number of hospitals remain inadequate. There has been some expansion in Hindu Rao, Jai Prakash Narayan hospitals etc. but are these hospitals adequate to meet the needs of the increasing population of the Capital ?

Also, the maintenance of these hospitals is very important. Due to lack of the common facilities, sanitation, beds etc., the problems are constantly on the increase.

I suggest that the Government should look into this immediately and one hospital each in Chandni Chowk area and trans-Yamuna Colonies should be opened immediately. If it is not done, then the number of quacks, and nursing homes which are costly will further increase in the capital.

**(iii) Need to provide adequate funds for constructing railway lines in Uttar Pradesh.**

**SHRI HARISH RAWAT** (Almora) : Mr. Speaker, Sir, in the matter of survey and construction of new railway lines the Eastern Railway has always been neglecting Uttar Pradesh. The glaring examples of this discrimination are (1) the slow work going on in converting the Moradabad-Ramnagar meter-gauge railway line into a broad-gauge line which connects a very large part of Uttar Pradesh into a broad-gauge line, (2) not starting the construction of Rampur-Kathgodam broad-gauge line survey for which had been completed many years back ; (3) Non provision of adequate funds for survey of Tanakpur Ghat-Bageshwar railway line and (4) Non-conversion of Kathgodam-Pilibhit-Lucknow narrow-gauge line into broad-gauge line.

I, therefore, urge the hon. Transport Minister to start immediately, the above mentioned works and provide necessary funds during this plan period.

[English]

**(iv) Need to set up TV relay Station on Harsley Hills and Palakonda Hills in Andhra Pradesh.**

**SHRI K. RAMA CHANDRA REDDY** (Hindupur) : The districts of Anantapur, Cuddapah and Chittoor are served very poorly as far as Doordarshan Transmitters are concerned. The people of these areas are not able to witness the National Programme on T.V. There are two places of very high altitude in these districts.

Horsely Hills in Chittoor District is at a considerable altitude and situated in between the districts of Chittoor and Anantapur. Palakonda hill in between Kadiri and Palivendula is situated at a very high altitude and this is situated in between Cuddapah and Anantapur districts. If T.V. relay centres are set up on Horsely Hills and on Palakonda Hills it will cater to the needs of three districts, namely, Anantapur, Cuddapah and Chittoor districts. So, the

[Shri K. Rama Chandra Reddy]

Central Government is requested to take steps to start T.V. Relay Stations on Horsely Hills and on Palakonda Hills in between Kediri and Pulivendula.

(v) **Need to take immediate Steps for proper functioning of production Centre at Ettumanoor Kottayam in Kerala**

SHRI SURESH KURUP (Kottayam) : I would like to bring to the notice of Government the sorry state of the Production Centre owned by the Government of India at Ettumanoor, Kottayam, in Kerala. The Production Centre was started in 1957 for giving employment to the skilled people and also for the manufacture of machine-tools. For the last so many years, this Centre is running at a loss. There are 145 Workers in this factory. They are not given proper salary. Now it is heard that the Ministry of Industry is planning to stop the production in this Centre and trying to make it a training Centre. I request the Minister of Industries to take immediate steps for the proper functioning of this Production Centre.

(vi) **Need of clear the Mandovi and Tillari Irrigation projects at the earliest in the interest of the people of North Goa.**

SHRI SHANTARAM NAIK (Panaji) : Two irrigation projects, namely, Mandovi Irrigation Project and Tillari Irrigation Project have been proposed by the Goa Government and the same are pending with the Central Government.

Mandovi is a Medium irrigation project in the basin of river Mandovi, which will give the benefits of irrigation to command areas in Satari and Bicholim Talukas of Goa District. The length of the dam is 1080 metres with a maximum height of 56.00 m. There will be a gross storage capacity of 111.19 M.C.M. The cultivable command area under this project is 5902 hectares.

The Tillari Irrigation Project is a joint venture of the Union Territory of Goa, Daman and Diu and the State of Maharashtra.

This project will have storage capacity of 462.27 M.C.M. The total area that will be irrigated by this project is 22,338 hectares out of which 16,978 hectares will be within Goa. The cost of this project is to be shared by Goa and Maharashtra in some agreed share.

However, these two projects are pending with the Central Government at various stages of process.

It is earnestly requested that these projects may be cleared in the interest of the people of North Goa.

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12.34 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 1985-86—CONTD.

[English]

MR. SPEAKER : The House will now take up further discussion and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1985-86. Shri Suresh Kurup was on his legs ; he may now continue his speech.

SHRI SURESH KURUP (Kottayam) : Mr. Speaker, Sir, I rise to say a few words on the Supplementary Demands for Grants. The Government of India claims that the tax collections are good so that they can tide over the Budget gap of Rs. 3649 crores. But the fact has proved otherwise. The very fact that Government is presenting a Supplementary Demand for the second time in this House only shows that the Government's claims are wrong. The Supplementary Demands are for Rs. 1824 crores.

12.35 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

The Government was claiming that it is going to cut the non-plan expenditure and it claimed that it would cut it 5 per cent, but the non-plan expenditure which has gone to Rs. 1,111 crores shows that the claim of the Government in this regard is wrong.